

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of officer (In Full) - Smt. Dhaneshwari Sidar
 Date of Birth - 30.12.1963
 Presrnt post held - I- Additional & District Judge Rajnandgaon(C.G.)

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.Sei-vant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
	Housing and other Buildings			
1	2	3	4	5
Block & District Raigarh (C.G.)	Building at Kelobihar Raigarh(C.G.)	Kh.no.17/6, 3808 sq.ft. Kelobihar Raigarh	Self Name	Purchase building from Shri Minketan Pradhan Residential Raigarh(C.G.) through loan from bank Rs. 1350000/-.
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
One Maruti Aulto Car -150000/- Approximately				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) - 200000/- (On word two lacs Rs. Approximately)				

Shares/Debentures		
Name of Issuing Company 1	Nos. of Shares 2	
Nil	Nil	
Life Insurance Policy & Others		
Name of Issuing Company 1	Amount 2	
1) Life insurance corporation of india	500000/- continue for Future	
2) Life insurance corporation of india	200000/- continue for Future	
3) Life insurance corporation of india	200000/- continue for Future	
Bank Deposits/Securities & Investments		
Name of Bank 1	City 2	Amount 3
State Bank of India	Kawardha	878068/-
L&T Infrastructure Finance Company Bombay	Kawardha	911889/-
		20000/- fixed

1- In Case Where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note-The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

[Signature]
10-1-13
Signature & Date